

GOVERNMENT OF INDIA  
MINISTRY OF PANCHAYATI RAJ  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 1244**  
ANSWERED ON 09.02.2021

**GRAM PANCHAYAT DEVELOPMENT PLAN (GPDP)**

1244. COL. RAJYAVARDHAN RATHORE:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the details of initiatives being taken to educate Elected Representatives (ERs) within Panchayati Raj Institutions in formulation, progress and monitoring of Gram Panchayat Development Plan (GPDP);
- (b) the total number of training institutes engaged in training ERs on Panchayati Raj, State-wise and district-wise for the State of Rajasthan;
- (c) the details of the number of training sessions that have been carried out at training institutes in each State, the number of ERs, and women ERs, separately who have attended such training sessions, State-wise;
- (d) the details of the method by which training sessions are monitored for effectiveness and whether the method by which the sessions are monitored is standardized across States; and
- (e) the total number of visits organised for ERs to model Gram Panchayats and percentage of female ERs who have attended visits in each State during the last five years?

**ANSWER**

THE MINISTER OF PANCHAYATI RAJ  
(SHRI NARENDRA SINGH TOMAR)

- (a) The Ministry of Panchayati Raj (MoPR) has formulated model Gram Panchayat Development Plan (GPDP) guidelines to enable the States to prepare their GPDP guidelines as per State specific requirements. MoPR under the RGSA is providing assistance for enhancing the facilities for Capacity Building and Training (CB&T) of Elected Representatives (ERs), Panchayat Functionaries (PFs) and other stakeholders of Panchayats for formulation of GPDP and their implementation and monitoring. In year 2018-19 & 2019-20, 4713372 ERs & other stakeholders were trained for preparation of

GPDP. In the year 2020-21, training for 3277820 ERs & other stakeholders for preparation of GPDP has been approved.

- (b) In Rajasthan, the training institutions operating for training of ERs, PFs and other stakeholders of Panchayats are Indira Gandhi Panchayati Raj and Gramin Vikas Sasthan at State Level and 6 Panchayat Training Centers at Regional Level. In addition, 13 District Panchayat Resource Centres are under various stages of construction.
- (c) Under the restructured Centrally Sponsored Scheme of Rashtriya Gram Swaraj Abhiyan (RGSA) being implemented with effect from 2018-19, support is provided to States towards CB&T of ERs, PFs and other stakeholders of panchayats. As per information furnished by States/ UTs the total no. of ERs including EWRs, PFs, and other stakeholders of panchayats who have attended training sessions across States/ UTs under RGSA are given at **Annexure**.
- (d) The CB&T plan of States/ UTs are in sync with National Capability Building Framework (NCBF) developed by MoPR which lays down comprehensive framework for building capacity of PRIs including monitoring and evaluation of training programmes as per State specific context. Broadly, the mechanisms used by States to monitor the Training Sessions are pre and post Training monitoring using customised training feedback forms/formats by using separate modules, dedicated team to monitor and evaluate, use of Institution specific online/offline training by using dedicated MIS portal, use of digital monitoring equipments like biometric attendance, interaction by District level senior officials with the participants during the Training Programme on a regular interval etc.
- (e) Under the scheme of RGSA 40,717 no. of ERs and other stakeholders of panchayats across States have undertaken exposure visit.

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**Annexure**

Annexe referred to in reply to part (c) of the Lok Sabha Starred Question No. 1244 answered on 09.02.2021

State/ UT-wise total no. of ERs including EWRs, PFs, and other stakeholders of Panchayats attended training sessions under RGSA

<b>Sl. No.</b>	<b>State</b>	<b>2018-19</b>	<b>2019-20</b>
1	A & N Islands	343	509
2	Andhra Pradesh	380224	600866
3	Arunachal Pradesh	1785	9636
4	Assam	322528	209737
5	Bihar	0	30223
6	Chhattisgarh	292025	129543
7	Dadra and Nagar Haveli	42	43
8	Daman and Diu	14	18
9	Goa	1704	3089
10	Gujarat	543094	22159
11	Haryana	35293	0
12	Himachal Pradesh	7303	3852
13	Jammu & Kashmir	102540	34256
14	Jharkhand	11221	0
15	Karnataka	301375	304477
16	Kerala	109057	107216
17	Ladakh	0	0
18	Lakshadweep	0	0
19	Madhya Pradesh	540573	480984
20	Maharashtra	80703	711268
21	Manipur	20204	582
22	Meghalaya	2600	10797
23	Mizoram	6510	3048
24	Nagaland	14999	5457
25	Odisha	36851	65500
26	Puducherry	0	0
27	Punjab	77112	0
28	Rajasthan	122077	570
29	Sikkim	15166	6910
30	Tamil Nadu	391621	160399
31	Telangana	169078	14016
32	Tripura	15910	10399
33	Uttarakhand	38839	2226
34	Uttar Pradesh	251796	16648
35	West Bengal	412064	453766
	<b>Total</b>	<b>4304651</b>	<b>3398194</b>

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